

of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 26th August, 1968, agreed without any amendment to the Indian Patents and Designs (Amendment) Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 13th August, 1968."

(iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 3 Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 22nd August, 1968, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to said Bill."

(iv). "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 4 Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 22nd August, 1968, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

ing Members for the periods indicated against each :—

- (1) Rani Lalita Rajya Laxmi 13th April to 3rd May, 1968 (Fourth Session).
- (2) Shri A. E. T. Barrow 22nd July to 14th August, 1968 (Fifth Session).
- (3) Shri Murasoli Maran 22nd July to 30th August, 1968 (Fifth Session).
- (4) Shri Kamal-nayan Bajaj 22nd July to 14th August, 1968 (Fifth Session).
- (5) Maharani Vijayamala Rajaram Chhatrapati Bhonsale 16th April to 10th May, 1968 (Fourth Session) and 22nd July to 14th August 1968 (Fifth Session).
- (6) Shri Kansari Halder 24th July to 26th August, 1968 (Fifth Session).
- (7) Shri N. C. Chatterjee 22nd July to 30th August, 1968 (Fifth Session).

I take it that the House agrees with the recommendations of the Committee.

SOME HON. MEMBERS : Yes

MR. SPEAKER : The Members will be informed accordingly.

SHRI S. M. BANERJEE (Kanpur) : What has happened to Shrimati Gayatri Devi ? She has not been attending the House.

MR. SPEAKER : Her name is not there in this list.

12.12 HRS.

LEAVE OF ABSENCE OF MEMBERS FROM SITTING OF HOUSE

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their Seventh Report have recommended that leave of absence be granted to the follow-

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SEVENTH REPORT

SHRI KHADILKAR (Khed) : I beg to present the Thirty-seventh Report of the Committee on Private Members' Bills and Resolutions.